

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.177/94

Friday this the 28th day of January, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.D.Francis,
Head Clerk, Works Branch,
Southern Railway,
O/o. the Chief Permanent Way Inspector(E),
Podanur, Palghat Division.
2. K.Pachaiappan,
Sr.Gangman,
O/o the Chief Permanent Way Inspector(E),
Podanur, Southern Railway,
Palghat Division.
3. S.Pandaram,
Carpenter,
O/o . the Chief Permanent Way Inspector(E),
Podanur,
Southern Railway, Palghat Division.
4. C.Subatha,
Gang Woman, Southern Railway,
O/o. the Inspector of Works,
Podanur, Palghat Division.
5. M.Aruswamy,
Gate Man, O/o.the Chief Permanent Way Inspector(E),
Podanur, Southern Railway,
Palghat Division.
6. S.Krishnaswamy,
Gangman, O/o. the Permanent Way Inspector(E),
Southern Railway, Podanur,
Palghat Division.
7. C.Subramaniam,
Gateman, Vanchipalayam,
C/o. Chief Permanent Way Inspector(E),
Southern Railway, Podanur, Palghat division.
8. P.Siva,
Sr.Gangman, Vanchipalayam,
C/o. Chief Permanent Way Inspector(E),
S.Railway, Podanur, Palghat Division.
9. K.Sreenivasan,
Gangman, Vanchipalayam,
C/o.Chief Permanent Way Inspector(E),
Southern Railway,
Podanur,Palghat division.

10. R.Ayyasamy,
Gangman, Somanir,
C/o. Chief Permanent Way Inspector(E),
Southern Railway, Podanur,
Palghat Division.
11. A.Chinnasamy,
Gangman, Mudukkarai,
C/o. Permanent Way Inspector(W),
Southern Railway, Podanur,
Palghat Division.
12. P.Doraiswamy,
Gangman, Madukkari,
C/o. Permanent Way Inspector(W),
Southern Railway, Podanur,
Palghat Division.

.. Applicants

By Advocate Mr.P.Sivan Pillai

vs.

1. Union of India through
The Secretary to
The Ministry of Railways,
Railway Board, New Delhi.
2. The Chief Engineer(Construction),
Madras Egmore, Madras-8.
3. The General Manager,
Southern Railway,
Madras-3.
4. The Divisional Personnel Officer,
Southern Railway,
Palghat.

.. Respondents

By Advocate Mr.George Joseph

ORDER

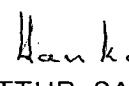
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicants claim similarity with the applicants in O.A.569/90. Claiming so, they have made Annexures A3 to A14 representations and these are pending consideration before second respondent. We direct second respondent to make a fact adjudication and ascertain whether applicants are similarly situated as the applicants in O.A.569/90 and O.A.1243/91. If they are so situated, reliefs similar to reliefs granted to those applicants, will be granted to applicants herein also. A decision will be taken on the representations within four months from today.

2. Application is disposed of. No costs.

Dated the 28th January, 1994.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN